GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:952 ANSWERED ON:20.03.2012 REGISTRATION OF CORRESPONDENTS IN PIB Tudu Shri Laxman;Yadav Shri M. Anjan Kumar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria adopted/procedure for registration as a correspondent in the Press Information Bureau (PIB);

(b) whether any discrimination/irregularity have been reported in registration of correspondents in PIB;

(c) if so, the reaction of the Government thereto; and

(d) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

(a): The Press Information Bureau (PIB), an attached office under the Ministry of Information & Broadcasting, accredits journalists who reside at Delhi or in its periphery. The procedure for grant of accreditation to newsmedia representatives in PIB has been provided in 'The Central Newsmedia Accreditation Guidelines, 1999", a copy of which is annexed.

(b): A few complaints have been received. However, as the accreditation is granted in accordance with the Central Newsmedia Accreditation Guidelines, the question of discrimination/ irregularity in registration of correspondents in the Bureau does not arise.

(c)&(d): Do not arise.